

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(CAA) No.38/BB/2018	For hearing on IA 218/18	Sec 230- 232	Amazon IT Services Pvt Ltd	Cyril Amarchand Mangaldas		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: **MS. ANURADHA AGNIHOTRI** APPLICANT *agnihot*
MS. SAHITI GOPALA SUJAYA
by TRILEGAL ADVOCATES

RESPONDENT/s :

ORDER

Heard Ms. Anuradha Agnihotri, learned Counsel for Petitioner in part;

For continuation, post the case on 05/09/2018.

A. S.
MEMBER (T)

W. S.
MEMBER (J)